

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4781
TO BE ANSWERED ON 28.03.2025**

HEALTHCARE FACILITIES IN UTTAR PRADESH

†4781. SHRI DAROGA PRASAD SAROJ:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number and percentage of poor people suffering due to lack of healthcare facilities and treatment in Uttar Pradesh;
- (b) whether the Government has formulated any policy/scheme to provide healthcare facilities for locals in Uttar Pradesh particularly in Lalganj and Azamgarh Parliamentary Constituencies and if so, the details thereof;
- (c) whether most of the hospitals in Uttar Pradesh have not received the funds released by the Government under the said policy, if so, the reasons therefor; and
- (d) whether all the hospitals in Uttar Pradesh have medicines which are prescribed by the doctor therein, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) : Health is a state subject, hence, the responsibility for improving the healthcare facilities lies with the respective State/UT Governments. Under **National Health Mission (NHM)**, States/UTs (including Uttar Pradesh) are provided the flexibility to propose initiatives in their **Program Implementation Plans (PIPs)** depending on their needs and gaps in public health facilities and thus strengthen the health system. These initiatives may include support for infrastructure, human resources, diagnostics, equipments, and medicines. Ministry of Health & Family Welfare (MoHFW) reviews and approves these proposals within the state's allocated resource envelope.

As of 31st March 2023, there are 25,723 rural Sub Centres (SC), 3,055 rural and 598 urban Primary Health Centres (PHCs), and 939 rural and 11 urban Community Health Centres (CHCs), 125 District Hospitals (DHs) and 46 Medical colleges functioning in Uttar Pradesh.

To provide accessible & affordable healthcare to people under NHM, State may propose requirement to fulfill the need of citizens including poor people.

(b) : Government has formulated National Health Policy 2017 to provide affordable equitable and quality health services to all people and to reduce out of pocket expenditure through NHM and other schemes. Further, as informed by the State Government of Uttar Pradesh, in Lalganj and Azamgarh parliamentary constituencies, 100 bedded Combined Hospital, Lalganj, Tarawa, Atraulia, Community Health Center Devgao, Tarawa, Bardah, Phulpur, Atraulia and Primary Health Center Thekama are operational where specialist doctors are providing facilities for treatment of various diseases to the public.

(c) : Central Release under National Health Mission (NHM) and Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) and 15th Finance Commission to the State of Uttar Pradesh from FY 2021-22 to FY 2023-24 is as follows:

(Rs. in crore)

S. No.	Financial Year	NHM	PM-ABHIM	15th Finance Commission
1.	2021-22	3235.46	124.63	1829.06
2.	2022-23	5133.59	173.71	607.00
3.	2023-24	4928.14	247.96	-

(d) : MoHFW supports the States/UTs in providing free essential quality generic medicines to all the patients visiting public health facilities across the country including Uttar Pradesh (UP).

Since Health is a State subject, as informed by the Government of Uttar Pradesh UPMSCL is responsible for centralized procurement and distribution of medicines to public health facilities across the State, as per demand. In addition, the State has also notified its own Essential Drug List (EDL) for each facility.

MoHFW provides financial and technical support to all the 36 States/UTs under “**Free Drug Service Initiative (FDSI)**”. The number of medicines recommended for each level of facility as per Indian Public Health Standards (IPHS) EDL includes 106 no. of drugs at AAM-SHC, 172 no. of drugs at AAM-PHC, 300 no. of drugs at CHC, 318 no. of drugs at SDH and 381 no. of drugs at DH.
